## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/133/2016

NAME OF THE PETITIONER(S)

: S. Venkatesh & another

NAME OF THE RESPONDENT(S)

: M/s Cenney Hotels Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

**DESIGNATION** 

REPRESENTATION BY WHOM

D. H. KARTHIR SECHADRI Counsel for Retinoras p. Mys.

P. RAJAJI

Counsel La RZELJ 7.19. Saivil.

9) T.v.P. Saivihai for Hai Show Kar hom

CIBI VISHINO

COUNSEL FOR RESPONDENT-4 ILL

## **ORDER**

Shri P Rajaji, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R2 & R3 and Shri Cibi Vishnu, counsel for R4 are present. Counsel for petitioner sought time for submitting final arguments. Time extended at request.

Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)